

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.104**

IA-2497/2021 IA-2498/2021 IA-2570/2021 IA-4976/2020  
In  
IB-2976(ND)/2019

**IN THE MATTER OF:**  
Nuvision (Delhi) Pvt. Ltd.  
**Vs.**  
FLPL Logistics Pvt Ltd.

....**FINANCIAL CREDITOR**

....**RESPONDENT**

**SECTION**  
**U/s 7 of IBC, 2016**

**Order delivered on 16.08.2021**

**CORAM:**  
**SHRI P.S.N PRASAD**  
**MEMBER (JUDICIAL)**  
**SHRI NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant  
For the Respondent

: Mr. Sanjeev Sagar. And Ms. Nazia Parveen Advocates  
: Mr. Anil Syal, Advocate, Adv Mr. Yashodhara  
Burmon Roy for R-4.  
: Mr. Abhishek Naik, Advocate

For the Liquidator

**ORDER**

**IA-2497/2021:-**

This is the preliminary report by the Liquidator along with assets memorandum in terms of Regulation 13 of IBBI (Liquidation Process) Regulations 2016 and the affidavit.

The same is taken on record subject to just exceptions.

The IA stands **closed**.

**IA-2498/2021:-**

The List of the stakeholders along with affidavit. The same is taken on record, subject to just exceptions.

The IA stands **closed**.



**IA-2570/2021:-**

Heard the submissions made by the Counsel for the Liquidator as well as Counsel for the Respondents. Counsel for the Respondents have submitted that copy of the application has not been received and prayed for supply of a copy of the application. The Counsel for the Liquidator is directed to serve copy of the application as filed before the Tribunal along with all annexures to enable the respondents to file their reply at the request of respondents. 10 days' time is granted for filing reply in the matter.

List the matter on 01.09.2021.


**IA-4976/2020:-**

Heard the submissions made by the Counsel for the Liquidator as well as Respondents appearing in person. The Respondent's reply has come on record. Pleadings are complete.

Let this matter be posted to **01.09.2021**.



(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)



(P.S.N PRASAD)  
MEMBER (JUDICIAL)

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Mamta